

position regarding them is as under —

<i>Name of Line</i>	<i>Position</i>
1 <i>Kottayam Bodinayakanur Via Peermade &amp; Kumili (M G 180 Kms)</i>	This line will have to negotiate the Western Ghats over considerable length and the terrain is such that construction would involve prohibitively high cost. The line is also likely to be restrictive in capacity on account of steep gradients and sharp curves. As the line will traverse a hilly terrain of dense forests, it may not have adequate traffic either and is not expected to be economically viable.
2 <i>Tellicherry-Mysore (M G 237 Kms)</i>	Engineering and Traffic Surveys carried out in 1957-58 revealed that even by inflation of distance for charge the project would be unremunerative.
3 <i>Kayamkulam-Ernakulam Via Alleppey (M G 97 Kms)</i>	Traffic survey for a Broad Gauge link has recently been carried out. According to this report, the Broad Gauge link would be heavily unremunerative. The Report is, however, at present under Railway Board's examination.
4 <i>Tiruvandrum Cape Comorin (M G, 100 Kms)</i>	A Broad Gauge rail link from Tiruvandrum to Tirunelveli via Nagercoil with a branch to Kanyakumari, about 164.02 KMs in length, has recently been sanctioned at an estimated cost of Rs 14.53 crores.
5 <i>Kuttipuram Ernakulam via Guruvayoor &amp; Changanore (M. G., 128 Kms)</i>	Justification advanced by the State Govt is that Guruvayoor is a known pilgrim centre but the line is not likely to be financially viable.

**Creation of Posts of Commercial Clerks  
Jaipur and Ajmer Division (Western  
Railway)**

5566 SHRI ONKAR LAL BERWA  
Will the Minister of RAILWAYS be pleased to state

(a) whether a number of proposals for creation of new posts of Commercial Clerks are pending with the Divisional Accounts Officers, Ajmer and Jaipur, for the last many years, and

(b) if so, the reasons therefor?

**THE MINISTER OF RAILWAYS  
(SHRI K. HANUMANTHAIYA)** (a) No

proposal is pending in Ajmer Division. Proposals for creation of six posts of Assistant Booking Clerks and seven posts of Assistant Luggage Clerks in Jaipur Division are pending.

(b) The proposals are not covered by the prescribed yardstick. As such they need very careful examination.

**Indo-Bangladesh Talks on Permanent  
River Commission**

5567 SHRI M. RAJANGAM Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether he recently visited Bangladesh for talks on the permanent river Commission between the two countries,

(b) whether he had also discussed the flood and cyclone problems of India and Bangladesh, and

(c) the nature and outcome of the talks held by him in Bangladesh ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N KUREEL) (a) to (c). In pursuance of article 6 of the Treaty of Friendship, Co operation and Peace between India and Bangladesh and para 14 of the Joint Declaration signed by the Prime Ministers of India and Bangladesh on the 19th March, 1972, Minister of Irrigation and Power visited Bangladesh from the 26th to 30th April 1972. The visit was concerned with the implementation of policies contained in the Joint Declaration referred to above.

As a result of the discussions with the leaders and experts of Bangladesh, an action programme on flood and cyclone warning, irrigation and river development, power development etc for the mutual benefit of the two countries has been agreed upon.

**West Coast Railway from Apta to Mangalore along Sea-Shore**

5568 SHRI SHANKER RAO SAVANT Will the Minister of RAILWAYS be pleased to state

(a) whether Members of Parliament from Bombay and Konkan have in a representation to the Railway Minister made certain suggestions about the alignment of the Railway line on Western Coast from Apta to mangalore,

(b) if so, the reaction of Government thereto, and

(c) when the survey is likely to be completed ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) (a) Yes

(b) The suggestions would be taken into account while examining the survey reports

(c) By about 31-8-72

**Absorption of Casual Labourers in Indian Railways**

5569 SHRI MOHAN SWARUP Will the Minister of RAILWAYS be pleased to state

(a) whether temporary labourers are employed by the Railways in different Wings/Departments,

(b) whether these labourers have been issued cards showing the period of their service and

(c) whether Government propose to absorb such of the employees as have put in long periods of service ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) (a) casual labourers are engaged against works of seasonal, intermittent and sporadic nature as also on projects

(b) The service cards are required to be provided to all casual labourers

(c) All casual labourers who have completed six months' service, are eligible for absorption against regular class IV posts after screening

**Appendix II-A Qualified Clerks Grade I Drawing a Higher Pay, FTA Office, Delhi Kishan Ganj (Western Railway)**

5570 DR KARNI SINGH Will the Minister of RAILWAYS be pleased to state